GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 267

TO BE ANSWERED ON THE 30TH NOVEMBER, 2021/ AGRAHAYANA 9, 1943 (SAKA)

MODERNISATION POLICE SCHEME

267. SHRI UNMESH BHAIYYASAHEB PATIL:

DR. SHRIKANT EKNATH SHINDE:

DR. HEENA GAVIT:

SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:

DR. SUJAY RADHAKRISHNA VIKHE PATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount of Central Financial Assistance disbursed under the Assistance to States for Modernisation of Police Scheme and the details thereof, Statewise;

(b) the criteria employed for the bifurcation of States into Category A and B and the disparity in funding received by the two;

(c) the amount of extra funding in the form of Better Performance Incentives allocated, sanctioned and disbursed under the scheme as on date and to which States;

(d) the criteria employed to decide which States are entitled to receive better Performance Incentives; and

(e) the list, number and monetary value of items provided as assistance in kind to the police forces State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): Central assistance is provided to the States under the scheme of 'Assistance to States for Modernisation of Police'. The amounts of Central financial assistance disbursed under this scheme during the last 3 financial years and the current financial year is as below:

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(₹ in crore)

Year	Allocation	Released
2018-19	769.00	768.83
2019-20	791.30	781.12
2020-21	770.76	103.25*
2021-22	620.45	89.17*

(*Funds against allocations could not be released to most of the States as they had substantial unspent balances.)

The details of the funds allocated and released to the States during the last 3 financial years and the current financial year are at <u>Annexure</u>.

- (b) The funding pattern is 60:40 between the Centre and States for all States except 8 North Eastern States, including Sikkim and 2 Himalayan States-Himachal Pradesh and Uttarakhand, for which the funding pattern is 90:10.
- (c) & (d) Where on account of non-receipt of Utilization Certificates (UCs) from some States, it is not possible to release funds to those States, such unreleased amounts are pooled and released to States with no pending/overdue UCs as 'better performance incentives' in proportion of the inter-State distribution ratio.
- (e) Under the scheme of 'Assistance to States for Modernization of Police', providing assistance 'in kind' was discontinued from the year 2019-20.

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Details of the funds allocated and released to the States during the last 3 years and the current year and Statewise figures of Better Performance Incentives granted during 2018-19 and 2019-20 under the scheme of 'Assistance to States for Modernization of Police'

(₹ in crore)

S.	State	2018-19		2019-20			2020-21		2021-22		
No.		Allocation	Released	Better Performance Incentives	Allocation	Released	Better Performance Incentives	Allocation	Released	Allocation	Released
1.	Andhra Pradesh	26.48	50.81	14.81	24.46	75.3649	14.92	24.46	5.83	24.46	0.00
2.	Arunachal Pradesh	4.25	1.03	0.00	3.92	0.00	0.00	3.92	0.00	3.92	0.00
3.	Assam	28.57	5.67	0.00	26.4	0.00	0.00	26.4	0.00	26.4	0.00
4.	Bihar	29.90	13.18	0.00	27.62	9.42	0.00	27.62	19.12	27.62	0.00
5.	Chhattisgarh	10.52	8.56	0.00	9.72	8.35	0.00	9.72	7.16	9.72	5.44
6.	Goa	1.11	0.21	0.00	1.03	0.00	0.00	1.03	0.22	1.03	0.00
7.	Gujarat	27.69	52.62	15.49	25.58	41.19	15.61	25.58	0.0.0	25.58	0.00
8.	Haryana	12.43	12.95	0.00	11.48	18.48	7.00	11.48	0.00	11.48	0.00
9.	Himachal Pradesh	3.79	3.35	0.00	3.5	27.49	2.14	3.5	0.83	3.5	0.00
10.	J&K	43.19	32.69	0.00	39.9	40.20	0.00				0.00
11.	Jharkhand	9.97	9.91	0.00	9.21	7.08	0.00	9.21	0.00	9.21	0.00
12.	Karnataka	41.53	11.39	0.00	38.37	14.61	0.00	38.37	9.14	38.37	31.43
13.	Kerala	17.44	17.78	0.00	16.11	54.01	9.83	16.11	0.00	16.11	0.00
14.	Madhya Pradesh	29.34	37.97	0.00	27.11	14.45	0.00	27.11	0.00	27.11	0.00
15.	Maharashtra	51.00	9.58	0.00	47.11	65.98	0.00	47.11	0.00	47.11	0.00
16.	Manipur	10.34	6.00.	0.00	9.55	10.75	0.00	9.55	0.00	9.55	0.00
17.	Meghalaya	4.07	3.66	0.00	3.75	6.63	0.00	3.75	0.00	3.75	0.00
18.	Mizoram	5.16	8.37	2.89	4.77	34.63	2.91	4.77	1.14	4.77	0.00
19.	Nagaland	11.63	18.88	6.51	10.74	17.29	6.55	10.74	0.00	10.74	0.00
20.	Odisha	16.89	35.10	9.45	15.6	42.45	9.52	15.6	0.00	15.6	0.00
21.	Punjab	17.77	36.52	9.94	16.42	31.33	0.00	16.42	4.15	16.42	0.00
22.	Rajasthan	33.83	62.59	18.93	31.26	27.28	0.00	31.26	13.53	31.26	13.53
23.	Sikkim	1.92	0.36	0.00	1.77	0.00	0.00	1.77	0.00	1.77	0.00
24.	Tamil Nadu	37.70	68.87	21.09	34.84	56.62	21.25	34.84	0.00	34.84	0.00
25.	Tripura	8.49	7.08	0.00	7.84	4.97	0.00	7.84	5.72	7.84	6.75
26.	Telangana	18.93	64.17	10.59	17.48	57.58	10.67	17.48	4.16	17.48	0.00
27.	Uttar Pradesh	68.39	118.67	38.26	63.19	64.81	0.00	63.19	32.02	63.19	32.02
28.	Uttarakhand	3.64	13.60	2.04	3.37	3.37	2.06	3.37	0.00	3.37	0.00
29.	West Bengal	31.28	46.93	0.00	28.9	46.53	17.63	28.9	0.00	28.9	0.00
	Sub-Total	607.25	758.50	150.00	561.00	780.89	120.09	521.10	103.02*	521.10	89.17*
	Contingency Reserve	38.45			39.57			38.54			
	Mega City ^ Policing	45.00			32.03			0.00		00.25	
	PMU + Misc. exp.	1.40	1.24		0.45	0.2301		0.45	0.23	99.35	
	Incentives for Police Reforms^	76.90			158.26			154.15			
	Separate Project**		9.08		20			56.52*			
	Grand Total	769.00	768.83		811.30 (RE 791.30)	781.1174		770.76 RE: 103.27)	103.25	620.45	89.17

^{*} Funds against allocations could not be released to most of the States as they had substantial unspent balances.

Note: The figures of allocation and release include funds released to Ordnance Factory Board (OFB) for supply of weaponry to the States. Releases have varied vis-à-vis allocations. Where release is less than allocation, the same is on account of non-submission of Utilization Certificates(UCs) and where release exceeds allocation, the same is on account of releases made for Mega City Policing or/and supplementary releases or/and better performance incentives or/and incentives for police reforms.

^{**} Greyhounds Training Centre in Andhra Pradesh.

[^] Release of these funds are shown under column of Release against relevant States. The amounts of Better Performance Incentives are included in column of Release against relevant States.